

(b) Does not arise.

(c) There is no price control on aluminium by Government. The price of aluminium is fixed by the primary producers after taking into account various factors including their cost of production.

Zinc, lead and copper are canalised items of import and the prices of these metals are fixed on the basis of landed costs. Government has recently undertaken fiscal measures like reduction in auxiliary duties on the import of zinc and copper. It has also de-licensed the production on non-ferrous metals in order to promote indigenous production.

Production of Crude Oil

*219 DR. A.K.PATEL:
SHRI GEORGE FERNANDES:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the indigenous crude oil production is likely to be short of the original target fixed during the current financial year;

(b) if so the details thereof; and

(c) the steps taken to meet the shortage?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). The crude oil production was estimated to be 35.06 million tonnes, including 1 million tonnes of NGL. However, for various reasons, this is not likely to be achieved.

(c) For the current year at present approval has been given for import of 20.3 million tonnes of crude oil.

Damage Caused by Floods

*220. SHRI K. PRADHANI:
SHRI SUDHIR SAWANT:

Will the Minister of AGRICULTURE be pleased to state:

(a) the States/Union Territories affected by the recent heavy rains and floods;

(b) the estimated loss caused thereby to property, crops and livestock in each affected State/Union Territory;

(c) the number of persons killed, injured and rendered homeless in each affected State/Union Territory;

(d) the Central assistance sought by each such State/Union Territory and the amount actually released;

(e) the State/Union Territory visited by the Central Team(s) in this regard; and

(f) the follow-up action taken by the Union Government on the reports of the Central Teams?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a). The States of Andhra Pradesh, Tamil Nadu, Karnataka and Union Territory of Pondicherry were affected by heavy rains and floods under the influence of recent cyclones.

(b) and (c). The details of damage to life and property reported by the State Governments and Union Territory Administration are given in the attached statement.

(d) The State Governments of Tamil Nadu and Karnataka and Union Territory Administration of Pondicherry have sought financial assistance from the Central Government as follows:-

S. No.	Name of State/UT	Assistance sought (Rs. in crores)
1.	Tamil Nadu	389.43
2.	Karnataka	120.00
3.	Pondicherry	24.23

The requests of the State Governments of Tamil Nadu and Karnataka are being examined in the light of the existing scheme of financing relief expenditure.

An amount of Rs. 1.6 crore has been released to the Union Territory of Pondicherry, pending the receipt of the report of the Central Team on the damage and assistance required.

(e) and (f) A Central Team visited U.T. of Pondicherry from the 30th November to the 2nd December, 1991 to assess the damage and the assistance required for this calamity and its report is awaited. A Central Reconnaissance Team visited from 23rd to 26th November, 1991 the States of Andhra Pradesh, Tamil Nadu and Karnataka, along-with Agriculture Minister.

STATEMENT

Details of Damage caused due to recent heavy Rains and Floods

Sl. No.	Damage	Andhra Pradesh	Karnataka	Tamil Nadu	Pondicherry
1	2	3	4	5	6
1.	Persons died	119	11	185	Nil
2.	Cattle lost	6656	1030	409	
3.	Houses damaged				
	(a) Fully	8290	16098	99281	4741
	(b) Partially	32536	26655	256834	27137
4.	Cropped area affected	1.37 lakh ha	31160 ha	2.35 lakh ha	11311 ha
5.	Damage to Roads (Rs. in Crores)	11.44	5.40	130.91	3.52
6.	Damage to Public Buildings (Rs. in Crores)	0.56	3.35	6.21	0.75
7.	Damage to Irrigation Structure (Rs. in Crores)	3.63	6.12	44.41	2.55

Sl. No.	Damage	Andhra Pradesh	Karnataka	Tamil Nadu	Pondichery
1	2	3	4	5	6
8.	Damage to Electricity installation (Rs. in crores)	Not reported	Not reported	4.79	0.63
9.	Total estimated loss to public properties (Rs. in crores)	41.22	47.09	33.00	16.91